

16.10.2007

Applicant by Shri Raghvendra  
Saxena on behalf of Shri Rakesh  
Saxena.

Defects not yet removed. Let it  
be done within two weeks.

List the matter for orders in the  
next circuit court sitting to be  
held at Indore.

*Anujan* *Gaur*  
(A.K. Gaur) (Dr. G.C. Srivastava)

JM

VC

13.2.2008

Applicant by Shri Raghvendra  
Saxena on behalf of Shri Rakesh  
Saxena.

Defects have not yet been  
removed. It is also seen that this CCP  
has been filed alleging non compliance  
of the order passed by this Tribunal  
in OA No. 818 of 2004 on 17th October,  
2005. This CCP has been filed on 3.1.07,  
i.e. after the prescribed time limit of  
one year.

Hence, the CCP is not maintainable  
and it is dismissed.

*Anujan*  
(A.K. Gaur)

JM

*Gaur*  
(Dr. G.C. Srivastava)

VC